## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI. S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: CP/44/CAA/2017

NAME OF THE TRANSFEROR

: MULTIFLORA PROCESSING (COIMBATORE) LTD

SUPREME TEXTILES PROCESSING LIMITED

PRECOT MERIDIAN ENERGY LIMITED

NAME OF THE TRANSFERRE

: PRECOT MERIDIAN LIMITED

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1 V. SRIWHSAN

## ORDER

Counsel for petitioner present. He submitted that the reports of ROC and OL have not been reached and prays time. At request, time is enlarged. Put up on 11.07.2017 at 10.30 A.M.

S-viragelplan. (S.VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL)

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